GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1775 TO BE ANSWERED ON 13.02.2023

CENTRAL LABOUR INSTITUTE

†1775. SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether a medical doctor in the director level at Central Labour Institute, Directorate General Factory Advice Service and Labour Institute, (DGFASLI) has gone to USA on the behest and cost of Biological Christian Society of India and works in Christian Church being a Government servant openly converting people to Christianity;
- (b)if so, the detailed status of enquiry in the matter;
- (c)whether the doctors of CLI Mumbai have done lot of corruption in silicosis survey conducted by DGFASLI along with the details of cases pending for eight year's without action and if so, the details thereof along with the status of enquiry against the Doctors in the matter;
- (d)whether the corruption in DGFASLI in silicosis survey conducted as per the directions of honourable Supreme Court allowing corruption and cases in High Courts goes against safety and health of workers, if so, the details thereof;
- (e)whether the Government act on the cases against the medical officers/doctors, if so, the current status of the said cases;
- (f)whether the Central Labour Institute is capable of meeting the safety and health needs of the workers, if so, the State-wise number of such institutions functioning in the country; and
- (g)whether the Government has reviewed the working of the Central Labour Institute, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): Dr. Shakti Samant Waghe, Director (Medical), Central Labour Institute (CLI), Directorate General Factory Advice Service and Labour Institute, (DGFASLI), attended the International Convention in Charlotte, NC, from 12 – 17th July, 2011 organised by the Gideons International, USA after obtaining necessary permission of the competent authority.

(c) to (e): DGFASLI conducted an occupational health and safety survey of Silicosis affected workers from year 2016 to 2018 under Section-91 of the Factories Act, 1948 in pursuance of Apex Court's Judgement dated 30.08.2016 passed in Wirt Petition (Civil) No. 110 of 2006.

Thereafter, a complaint was receipt against Dr. Shakti Singh Waghe, Director alleging inspecting factories not to prone to Silocosis disease, harassment of the Superintended of Directorate of Industrial Safety and Health (DISH) by misuse of power, false claim of stationary and violation of Travelling Allowance Rules and thereby misappropriating of Government funds. Departmental Enquiry has been instituted against Dr. Shakti Singh Waghe, Director to enquire the above allegations.

(f) & (g): Directorate General of Factory Advice Service and Labour Institutes (DGFASLI), an attached office of the Ministry of Labour & Employment has Central Labour Institute (CLI), Mumbai and four Regional Labour Institutes (RLIs) at Faridabad, Kanpur, Kolkata and Chennai. The mandate of these institutes is to provide technical advice and service to the Central and State Governments and workplaces including factories and ports on matters related to safety, health and welfare of workers. Besides, setting up of Regional Labour Institute at Shillong, Meghalya has bene approved by the Government.
